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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2007.

श्री हंसराज गं. अहीर (चन्द्रपुर) : मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

श्री हंसराज गं. अहीर : मैं विधेयक को पुरःस्थापित करता हूँ।

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15.42½ hrs.